

**Shortage of Light Diesel Oil and Kerosene in Maharashtra**

- \*878. Shri Dighe:  
 Shri T. A. Patil:  
 Shri Kambie:  
 Shri M. L. Jadhav:  
 Shri D. S. Patil:  
 Shri Mukane:

Will the Minister of Petroleum and Chemicals be pleased to state:

(a) whether Government are aware of the acute shortage of light Diesel Oil and Kerosene in Maharashtra State; and

(b) if so, the efforts made to secure the speedy supplies of the above commodities to Maharashtra?

The Minister of Petroleum and Chemicals (Shri Alagesan): (a) Supplies of Kerosene to Maharashtra in recent months have been adequate to meet the normal demand. Supplies of Light Diesel Oil to Maharashtra since October, 1965, have been considerably more than in the corresponding period from October, 1964.

(b) State-wise Company-wise quotas of Kerosene have been fixed from 1-3-1966. A supply plan for Light Diesel Oil is drawn up each month and the quota for Maharashtra is fixed keeping in view the available supplies and demands of all areas supplied from the production of Bombay Refineries.

**Fast by Shrimati Sarojini Devi**

\*879. Shri Sivamurthi Swamy: Will the Minister of Home Affairs be pleased to state:

(a) whether any representations have been received by this Ministry from Shrimati Sarojini Devi of Mysore and other persons and the Government of Mysore regarding the whereabouts of Shri Kakodkar, President of Goa Congress;

(b) if so, what reply has been sent to them;

(c) whether it is a fact that hundreds of persons along with Shrimati Sarojini Devi of Hospet have started public fast in Mysore State to get some kind of authentic reports from the Central Intelligence Bureau Officer appointed for the purpose by his Ministry; and

(d) if so, what further steps have been taken in this behalf?

The Minister of State in the Ministry of Home Affairs and Minister of Defence Supplies in the Ministry of Defence (Shri Hathi): (a) and (b). Yes, Sir. Except for acknowledgment in one case, no reply was considered necessary as urgent steps were taken to assist the Maharashtra Government in the investigation.

(c) Shrimati Sarojini Kottur Shettar observed a fast from the morning of the 26th February, 1966 to the noon of 5th March, 1966. However, it did not attract much general notice.

(d) Adequate steps have been taken to expedite the investigation.

**Mizo Rebellion**

\*880. Dr. L. M. Singhvi: Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that the armed rebellion by hostiles in Mizo hills district of Assam has been substantially quelled;

(b) whether bands of hostiles have been feeling towards the international borders in a bid to escape into the Chin hills in the East, Arakan in the South and East Pakistan in the West; and

(c) if so, the action taken by Government in this regard?

The Deputy Minister in the Ministry of Home Affairs (Shri Vidya Charan Shukla): (a) to (c). Union Home Minister has already made a detailed statement on the subject in this House on 23th March 1966. There is nothing to add to that statement.